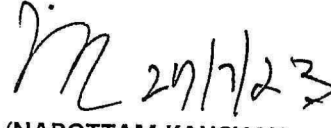


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office order No. 92269-349/F.1(3)/Gaz/2022 dated 09.12.2022, the name of the Committee Shall be read as "Sub-Committee for assessing the quality of the Support Persons (Central District), Tis Hazari Courts, Delhi" instead of Sub-Committee for fresh Empanelment of Support Person for Aiding Vulnerable Witnesses (Central), with immediate effect.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)  
Delhi

No. 55261-286 /F.1(3)/Gaz/23

Dated 9 1 2023

**Copy forwarded for information to :**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi.
3. Sh. Sunil Kr. Sharma, ASJ (West)/Chairperson, VWDC, Tis Hazari Courts, Delhi.
4. Sh. Muneesh Garg, ASJ (POCSO), Central, Tis Hazari Courts, Delhi.
5. Ms. Neelam Narang, Addl.PP/RCC In-Charge from DCW, New Delhi.
6. The Additional DCP-II, North, District, Delhi Police.
7. The Secretary, DLSA, Central, Tis Hazari Courts, Delhi.
8. The Sr. AO(J)/AO(J)/Branch In-Charge, Admn.I-II & III, VWDC, General Branch (Central), Tis Hazari Courts, Delhi.
9. The P.S. to the undersigned.
10. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)  
Delhi